Annexure – 7

Name of the corporate debtor: Interbuild Infrastructure Private Limited; Date of commencement of CIRP 11 July 2023; List of creditors as on 22 August 2023

List of operational creditors (Government dues)

(Amount in₹)

Sr No	Details of claimant		Details of claim received		Details of claim admitted				Amount of contin-gent claim	Amount of any mutual dues, that may be set-off	Amount of claim under verifica - tion	Amount of claim not admitted	Remarks,if any
	Department	Government	Date of receipt	Amount claimed	Amount of claim admitted	Natureof claim	Whether related party?	% of voting share in CoC, if applicable					
1	Employee's State Insurance Corporation	Government of Maharashtra	28/7/2023	739475	739475	Statutory Dues	No	6.18%	Nil	Nil	Nil	Nil	Nil
2	Maharashtra Government GST Department	Government of Maharashtra	18/8/2023	3,89,83,819	3,89,83,819	GST Dues							Claim received post constitution of CoC. Hence % of voting share NIL as on date.